

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-II

26. C.P.(IB)-4068(MB)/2019

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2021**

NAME OF THE PARTIES: - Hubtown Solaris Maintenance Pvt. Ltd.
V/s
Bharat Agri Fert & Reality Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Mr. Rohit Lalwani appeared for the Corporate Debtor.

Due to paucity of time, list the matter on **05.04.2021**.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 23th day of February, 2021
Sushil